

**I/D.No.LL (B).47/2010/129**  
**Dated Shillong, the 16<sup>th</sup> May, 2018.**

**Education Department – I/D.,**

Enclosed, please find herewith 150 (One hundred fifty) copies of the University of Technology and Management (Amendment) Act, 2018 (Act No. 4 of 2018) for favour of information and necessary action.

*sdf*  
**( L.A. Lyndem )**

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo No.LL (B).47/2010/129 -A**

**Dated Shillong, the 16<sup>th</sup> May, 2018.**

Copy to: -

1. The Commissioner & Secretary, Meghalaya Legislative Assembly with 5(five) copies of the above Act for information and necessary action.
2. Cabinet Affairs Department.
- ✓ 3. The Data Entry Operator, Law (A) Department for uploading the notification in the Law Department web site.

**By order etc.,**

*[Signature]*

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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Shillong, Friday, April 27, 2018,

7th Vaisakha-1940 (S. E.)

**PART-IV**  
**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**

**NOTIFICATION**

The 27th April, 2018.

**No.LL(B)47/2010/124.**—The University of Technology and Management (Amendment) Act, 2018 (Act No. 4 of 2018) is hereby published for general information.

**MEGHALAYA ACT NO. 4 OF 2018.**

*(As passed by the Meghalaya Legislative Assembly)*

*Received the assent of the Governor on 26th April, 2018.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 27th April, 2018.*

**THE UNIVERSITY OF TECHNOLOGY AND MANAGEMENT (AMENDMENT) ACT, 2018****An****Act**

to amend the University of Technology and Management Act, 2010 (Act No. 3 of 2011).

Be it enacted by the Legislature of the State of Meghalaya on the Sixty-ninth Year of the Republic of India as follows:-

**Short title and commencement.**

1. (1) This Act may be called the University of Technology and Management (Amendment) Act, 2018.

(2) It shall come into force from the date of notification in the Official Gazette.

**Amendment of the Preamble (Meghalaya Act No. 3 of 2011).**

2. In the Preamble of the principal Act, for the words "University of Technology and Management" appearing therein, the words "Maharashtra Institute of Technology University, of Meghalaya" shall be substituted.

**Amendment of sub-section (zb) of Section 2.**

3. In the existing sub-section (zb) of Section 2 of the principal Act, for the words "University of Technology and Management" appearing therein, the words "Maharashtra Institute of Technology University, of Meghalaya" shall be substituted.

**W. KHYLLEP,**  
Secretary to the Govt. of Meghalaya,  
Law Department.